


## NOTICE

### **(Rescheduled Programme for Interaction with Applicant-Advocates Regarding the constitution of Panel of Advocates of District Legal Services Authority, Yamuna Nagar.)**

It is to bring to the notice of all concerned that as discussed with Ld. District and Sessions Judge-cum-Chairman, District Legal Services Authority, Yamuna Nagar and Sh. Chandra Shekhar, Ld. Additional District & Sessions Judge, Yamuna Nagar, due to administrative reasons the programme/schedule for the interaction with the Applicants/Advocates has been changed/rescheduled. The interaction with the Applicants/Advocates shall take place as per the following schedule.

| Sr. No. | Regst. No.                            | Date/Time                              |
|---------|---------------------------------------|--|
| 1.      | Ynr 01 to Ynr 20                      | 01.04.2019 at 4.30 P.M. onwards        |
| 2.      | Ynr 21 to Ynr 40<br>(except Ynr 39)   | 02.04.2019 at 4.30 P.M. onwards        |
| 3.      | Ynr 41 to Ynr 60                      | 03.04.2019 at 4.30 P.M. onwards        |
| 4.      | Ynr 61 to Ynr 135<br>(except Ynr 117) | 04.04.2019 at <b>2.00 P.M. onwards</b> |

No separate notice is being issued to the individual candidate and if a candidate does not appear for the interaction as per above noted schedule then he/she shall be marked as absent and his/her name shall not be considered in the empanelment process.

  
(Arvind Kumar)